

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/50/2016
NAME OF THE PETITIONER(S) : P. Shanmugam
NAME OF THE RESPONDENT(S) : Coimbatore City Infra Projects Private Ltd and 10 others
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---|----------------------------|----------------------------------|
| 1. | K. Chandrasekaran | Counsel for R-6 to R-10 | K. Del |
| 2. | MR. HARI SHANKAR MANI
ANANT MERATHIA | Counsel for petitioner | Anant |
| 3. | lt. Karthika Seshadri
R. Pradeep | Counsel for R-3, 4, 5 & 11 | R. Pradeep
for R-3, 4, 5 & 11 |

ORDER

Shri Anant Merathia, counsel for petitioner present and reported that he has sent notice to R2 and the same was received. He prayed time for filing the proof of the same with the supporting affidavit. Shri R Pradeep, counsel R3, R4, R5 & R11 and Shri K Chandrasekharan, counsel for R6 to R10 are present. Counsel for R6 to R10 prays time for filing vakalat and counter on behalf of R7. Counsel for petitioner prayed time for filing additional documents. At request time enlarged. Put up on 28.11.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)